

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Imphal, the 29TH December, 2014

No. HCM/A-1/2013-A&E(J)/

It is to notify that only one candidate, namely, *Shri Janggoulen Haokip (ST) bearing Roll No. 0051* who secured the qualifying marks in the Manipur Judicial Service Grade-III Main Written Examination, 2014 held on 27th, 29th and 30th September, 2014 has been found qualified for appearing Viva Voce.

Date and time for interview will be notified in due course.

By Order, etc.

Sd/-

(N. Rojit Singh)

Joint Registrar (Admn/PM & P)
High Court of Manipur.

Endt. No. No. HCM/A-1/2013-A&E(J)/20865-78 Imphal, the 29th December, 2014.

Copy to:

1. The Secretary (Law), Government of Manipur.
2. The Director, Doordarshan Kendra, Imphal – for favour of wide announcement in the News Items.
3. The Director, Information and Public Relations, Imphal – with one spare copy for favour of wide publicity in the News Item.
4. The Central Project Coordinator (CPC), High Court of Manipur – He is requested to upload the same in the official Website of this Registry.
5. The Assistant News Editor, AIR, Imphal – for wide announcement of the above Corrigendum in the News Item.
6. The Secretary, All Manipur Bar Association, Imphal.
7. The Secretary, High Court Bar Association, Imphal.
8. The Secretary, High Court of Manipur Bar Association, Imphal.
9. The Secretary, All Tribal Lawyers' Association, Manipur.
10. The News Editor, ISTV, Imphal – for favour of wide announcement in the News Item.
11. The News Editor, Impact TV, Imphal – for favour of wide announcement in the News Item.
12. The Editor : 1) Sangai Express (Eng) and 2) Poknapham – with a request to publish the above Notification in your esteemed daily for two (2) alternate days at the earliest possible and to submit the bill in “triplicate” for early payment.
13. The P.A. to Registrar General, High Court of Manipur.
14. Notice Board
15. Concerned file.



Joint Registrar (Admn/PM & P)
High Court of Manipur.